

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

R.O.C NO. 666/2024-RC

Dated :11-12-2025

NOTIFICATION

Sub:- RECRUITMENT – Information regarding the provisional shortlisting of the next twenty two (22) meritorious candidates for original certificate verification in the place of ineligible candidates for direct recruitment to the posts of Office Subordinate in the Service of the High Court for the State of Telangana, notified vide notification No. 108/2025, dated 02-01-2025.

- Ref:-**
1. High Court's Recruitment Notification No.108/2025, dated 02-01-2025.
 2. High Court's Notification, dated 05-06-2025, informing the candidates with regard to the schedule for conducting the OMR based examination.
 3. High Court's Notification No.108/2025, dated 25.07.2025, declaring the hall ticket numbers of the candidates shortlisted for original certificates verification.
 4. High Court's Notification No.666/2024-RC, dated 28.07.2025, declaring the schedule for original certificates verification.
 5. High Court's Notification No.666/2024-RC, dated 08.10.2025, declaring the schedule for original certificates verification.
 6. High Court's Notification No.666/2024-RC, dated 26.11.2025, declaring the schedule for original certificates verification.

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It is to inform that, in the Notification No.666/2024-RC, dated 26-11-2025 (6th cited), the High Court declared the hall ticket numbers of the candidates shortlisted for original certificates verification, in connection with the direct recruitment to the posts of Office Subordinate in the Service of the High Court for the State of Telangana. However, after verification of original certificates of the said candidates, it was found that certain candidates are possessing higher qualification than prescribed in the recruitment notification, which is the disqualification to apply for direct recruitment to the post of Office Subordinate. Hence, the High Court provisionally shortlisted the next twenty two (22) meritorious candidates having the following hall ticket numbers for verification of their original certificates, on the date shown below:

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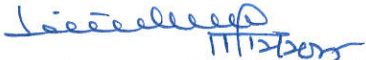
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DATE OF VERIFICATION - 15-12-2025 (22 Candidates)

100101	101024	102756	105115	105074	105075
105088	105095	105098	105104	105116	105125
105127	105130	105131	105137	105149	106917
107113	108021	108127	105138	-	-

Note :The aforesaid twenty two (22) candidates who are provisionally shortlisted for original certificates verification are required to attend the Recruitment Cell, 2nd floor, 'C' Block, High Court for the State of Telangana, Near Government City College and Madina Building, Hyderabad-500066, on 15-12-2025 between 10.30 am to 5.00 pm, with all the requisite original certificates as shown below and two (02) sets of attested Photocopies of the said certificates, (Attestation shall be done by the Gazetted Officer) without fail.

Help Desk Number: 040-23688394


REGISTRAR (ADMINISTRATION)
F.A.C REGISTRAR (RECRUITMENT)

The following certificates / documents must be submitted by the candidates at the time of verification of their original certificates

OFFICE SUBORDINATE

- i. Hall Ticket of the concerned examination.
- ii. Pass Certificate of any exam i.e. 7th, 8th, 9th and 10th containing the marks and admission number, etc.
- iii. Certificate evidencing the date of birth (S.S.C or equivalent)
- iv. Transfer Certificate of the concerned class.
- v. No Objection Certificate to participate in the ensuing recruitment process and Service & Conduct Certificate from the Employer (if employed anywhere)
- vi. Discharge Certificate by the Ex-service person.
- vii. Community Certificate for BCs, SCs & STs, issued by the competent authority.
(Certificate in respect of BCs, shall show specifically the classification of the group).
- viii. The Other Backward Class (OBC) Certificates will not be considered.
- ix. Economically Weaker Section (EWS) Certificate for the financial year 2024-2025, issued by the competent authority in respect of EWS candidates.
- x. Person with Disability Certificate (showing the nature and percentage of disability) issued by the concerned Medical Board in respect of persons with disability.
- xi. Study/Bonafide certificates of the concerned classes.
- xii. Updated Original Aadhar Card of the candidate.
- xiii. Candidates presently working on contract/outsourcing basis in the Service of the High Court for the State of Telangana; Head Office of the Telangana State Legal Services Authority, Hyderabad; and in the Telangana Legal Services Committee, Hyderabad, have to submit the proceedings of their initial appointment, date of birth certificate, certificates in proof of requisite academic and technical qualifications, latest Service and Conduct Certificate, etc..
- xiv. Two sets of photostat copies of certificates duly attested by the Gazetted Officer are to be submitted, in addition to the original certificates. Original Certificates will be returned to the candidate, immediately after verifying the same.

- xv. If the candidates furnishes wrong information as sought above or not furnished the requisite information/certificates, their candidature to the post shall be cancelled at any stage, without prior intimation.
- xvi. 'Declaration' by the candidates with regard to their highest academic qualification. (to be submitted at the time of certificate verification)